

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 32689/2018

[Arising out of impugned final judgment and order dated 30-11-2017 in CWP No. 5105/2017 passed by the High Court of Punjab & Haryana at Chandigarh]

THE STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

AALAMGIR & ORS.

Respondent(s)

IA No. 170492/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 245554/2023 - EXEMPTION FROM FILING O.T.

WITH

SLP(C) No. 9553/2017 (IV-B)

IA No. 228686/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 143123/2018 - EXEMPTION FROM FILING O.T.

IA No. 228589/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105585/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 143122/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 26508/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 9554/2017 (IV-B)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 26504/2018

FOR APPLICATION FOR SUBSTITUTION ON IA 96075/2018

FOR EXEMPTION FROM FILING O.T. ON IA 103774/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 105600/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 228602/2023

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 228708/2023

IA No. 96075/2018 - APPLICATION FOR SUBSTITUTION

IA No. 228708/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 103774/2018 - EXEMPTION FROM FILING O.T.

IA No. 228602/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105600/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 26504/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16448/2018 (IV-B)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 83721/2018

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IA No. 83721/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 22215/2018 (IV-B)

IA No. 32157/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 16462/2018 (IV-B)

Diary No(s). 28518/2017 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 97193/2018

FOR EXEMPTION FROM FILING O.T. ON IA 97195/2018

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 97196/2018

IA No. 97193/2018 - CONDONATION OF DELAY IN FILING

IA No. 97196/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 97195/2018 - EXEMPTION FROM FILING O.T.

SLP(C) No. 26841/2018 (IV-B)

Diary No(s). 28697/2017 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 41917/2018

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 41918/2018

FOR APPLICATION FOR SUBSTITUTION ON IA 100049/2023

FOR SETTING ASIDE AN ABATEMENT ON IA 111383/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT ON IA 111385/2024

IA No. 111385/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 100049/2023 - APPLICATION FOR SUBSTITUTION

IA No. 41917/2018 - CONDONATION OF DELAY IN FILING

IA No. 41918/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 111383/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 28698/2017 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 104384/2018

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 104385/2018

IA No. 104384/2018 - CONDONATION OF DELAY IN FILING

IA No. 104385/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 30627/2017 (IV-B)

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 39344/2018

FOR CONDONATION OF DELAY IN FILING ON IA 39345/2018

FOR INTERVENTION APPLICATION ON IA 238998/2024

IA No. 39345/2018 - CONDONATION OF DELAY IN FILING

IA No. 39344/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 238998/2024 - INTERVENTION APPLICATION

SLP(C) No. 22213/2018 (IV-B)

SLP(C) No. 22221/2018 (IV-B)

Diary No(s). 32100/2017 (IV-B)

IA No. 41058/2018 - CONDONATION OF DELAY IN FILING

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IA No. 41057/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

SLP(C) No. 22216-22217/2018 (IV-B)

IA No. 85807/2022 - APPLICATION FOR PERMISSION

IA No. 73986/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 32119/2017 (IV-B)

FOR EXEMPTION FROM FILING O.T. ON IA 68215/2018

FOR CONDONATION OF DELAY IN FILING ON IA 68218/2018

FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 68219/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 150729/2023

IA No. 68218/2018 - CONDONATION OF DELAY IN FILING

IA No. 68219/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 68215/2018 - EXEMPTION FROM FILING O.T.

IA No. 150729/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 32369/2017 (IV-B)

IA No. 39181/2018 - CONDONATION OF DELAY IN FILING

IA No. 39183/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 39180/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 16454/2018 (IV-B)

SLP(C) No. 16440/2018 (IV-B)

SLP(C) No. 16294-16297/2024 (IV-B)

SLP(C) No. 22218-22219/2018 (IV-B)

FOR EXEMPTION FROM FILING O.T. ON IA 250763/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 225537/2024

IA No. 250763/2023 - EXEMPTION FROM FILING O.T.

IA No. 225537/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16281/2024 (IV-B)

SLP(C) No. 16284/2024 (IV-B)

SLP(C) No. 16283/2024 (IV-B)

SLP(C) No. 16293/2024 (IV-B)

SLP(C) No. 16282/2024 (IV-B)

FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 214612/2024

IA No. 214612/2024 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT

SLP(C) No. 16321/2024 (IV-B)

SLP(C) No. 16291/2024 (IV-B)

SLP(C) No. 16288/2024 (IV-B)

Diary No(s). 37830/2017 (IV-B)

IA No. 65371/2018 - CONDONATION OF DELAY IN FILING

IA No. 65372/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

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IA No. 65374/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 65373/2018 - EXEMPTION FROM FILING O.T.

SLP(C) No. 16316/2024 (IV-B)

SLP(C) No. 26842/2018 (IV-B)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 24988/2024

FOR EXEMPTION FROM FILING O.T. ON IA 24989/2024

IA No. 24989/2024 - EXEMPTION FROM FILING O.T.

IA No. 24988/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16315/2024 (IV-B)

Diary No(s). 37948/2017 (IV-B)

IA No. 62727/2018 - CONDONATION OF DELAY IN FILING

IA No. 62728/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 68134/2024 - EXEMPTION FROM FILING O.T.

IA No. 68133/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16313/2024 (IV-B)

SLP(C) No. 16314/2024 (IV-B)

SLP(C) No. 16303-16312/2024 (IV-B)

SLP(C) No. 16275/2024 (IV-B)

SLP(C) No. 16280/2024 (IV-B)

SLP(C) No. 16298/2024 (IV-B)

SLP(C) No. 16456/2018 (IV-B)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 84308/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 128588/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 68197/2024

FOR EXEMPTION FROM FILING O.T. ON IA 68198/2024

IA No. 84308/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 68198/2024 - EXEMPTION FROM FILING O.T.

IA No. 68197/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 128588/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16279/2024 (IV-B)

SLP(C) No. 16277/2024 (IV-B)

SLP(C) No. 16437/2018 (IV-B)

IA No. 62701/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 62700/2018 - EXEMPTION FROM FILING O.T.

SLP(C) No. 16276/2024 (IV-B)

SLP(C) No. 16302/2024 (IV-B)

SLP(C) No. 16292/2024 (IV-B)

SLP(C) No. 16301/2024 (IV-B)

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SLP(C) No. 16299/2024 (IV-B)  
SLP(C) No. 16266-16270/2024 (IV-B)  
SLP(C) No. 16445/2018 (IV-B)  
FOR EXEMPTION FROM FILING O.T. ON IA 71559/2018  
IA No. 71559/2018 - EXEMPTION FROM FILING O.T.  
Diary No(s). 30/2018 (IV-B)  
IA No. 9902/2018 - CONDONATION OF DELAY IN FILING  
IA No. 9900/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
Diary No(s). 39/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 9885/2018  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
9886/2018  
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 64273/2020  
IA No. 9885/2018 - CONDONATION OF DELAY IN FILING  
IA No. 64273/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 9886/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 26833/2024 (IV-B)  
SLP(C) No. 26835-26839/2024 (IV-B)  
Diary No(s). 2691/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 33824/2018  
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA  
33825/2018  
IA No. 33824/2018 - CONDONATION OF DELAY IN FILING  
IA No. 33825/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS  
Diary No(s). 3661/2018 (IV-B)  
IA No. 28026/2018 - CONDONATION OF DELAY IN FILING  
Diary No(s). 5317/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 28034/2018  
IA No. 28034/2018 - CONDONATION OF DELAY IN FILING  
Diary No(s). 5319/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 35858/2018  
IA No. 35858/2018 - CONDONATION OF DELAY IN FILING  
Diary No(s). 5941/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 33613/2018  
FOR APPLICATION FOR SUBSTITUTION ON IA 265381/2024  
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA  
265383/2024  
FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION  
FOR SETTING ASIDE THE ABATEMENT ON IA 265384/2024  
FOR SETTING ASIDE AN ABATEMENT ON IA 265385/2024  
IA No. 265384/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT  
IA No. 265381/2024 - APPLICATION FOR SUBSTITUTION  
IA No. 33613/2018 - CONDONATION OF DELAY IN FILING  
IA No. 265383/2024 - CONDONATION OF DELAY IN FILING SUBSTITUTION  
APPLN.  
IA No. 265385/2024 - SETTING ASIDE AN ABATEMENT  
Diary No(s). 6950/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 33978/2018

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IA No. 33978/2018 - CONDONATION OF DELAY IN FILING  
SLP(C) No. 16435/2018 (IV-B)  
IA No. 71216/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 16453/2018 (IV-B)  
SLP(C) No. 16464/2018 (IV-B)  
SLP(C) No. 16442/2018 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
85712/2018  
IA No. 85712/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 16443/2018 (IV-B)  
SLP(C) No. 16449/2018 (IV-B)  
SLP(C) No. 16436/2018 (IV-B)  
SLP(C) No. 16441/2018 (IV-B)  
SLP(C) No. 16459/2018 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
84728/2018  
IA No. 84728/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 16451/2018 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
84736/2018  
IA No. 84736/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 19843/2018 (IV-B)  
Diary No(s). 23152/2018 (IV-B)  
IA No. 102870/2018 - CONDONATION OF DELAY IN FILING  
Diary No(s). 23156/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 102913/2018  
IA No. 102913/2018 - CONDONATION OF DELAY IN FILING  
Diary No(s). 23157/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 102878/2018  
IA No. 102878/2018 - CONDONATION OF DELAY IN FILING  
Diary No(s). 23161/2018 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 103643/2018  
FOR PERMISSION TO FILE SUPPLEMENTARY ADDITIONAL COUNTER  
AFFIDAVIT/AFFIDAVIT ON IA 68485/2024  
FOR EXEMPTION FROM FILING O.T. ON IA 68486/2024  
IA No. 103643/2018 - CONDONATION OF DELAY IN FILING  
IA No. 68486/2024 - EXEMPTION FROM FILING O.T.  
IA No. 68485/2024 - PERMISSION TO FILE SUPPLEMENTARY ADDITIONAL  
COUNTER AFFIDAVIT/AFFIDAVIT  
Diary No(s). 8876/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 83637/2019  
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA  
83638/2019  
FOR EXEMPTION FROM FILING O.T. ON IA 61502/2022  
IA No. 83637/2019 - CONDONATION OF DELAY IN FILING  
IA No. 83638/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS  
IA No. 61502/2022 - EXEMPTION FROM FILING O.T.

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SLP(C) No. 9787/2019 (IV-B)  
SLP(C) No. 9788/2019 (IV-B)  
IA No. 54904/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 9789/2019 (IV-B)  
IA No. 53754/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 5437/2020 (IV-B)  
SLP(C) No. 29106/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 167339/2019  
IA No. 167339/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
Diary No(s). 28377/2021 (IV-B)  
IA No. 64892/2022 - CONDONATION OF DELAY IN FILING  
IA No. 64894/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 64895/2022 - EXEMPTION FROM FILING O.T.  
SLP(C) No. 5550/2018 (IV-B)  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 140041/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 140043/2023  
IA No. 140043/2023 - EXEMPTION FROM FILING O.T.  
IA No. 140041/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 24250/2018 (IV-B)  
FOR EXEMPTION FROM FILING O.T. ON IA 117764/2018  
IA No. 117764/2018 - EXEMPTION FROM FILING O.T.  
SLP(C) No. 26833-26839/2018 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 134408/2018  
FOR impleading party ON IA 122028/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 122028/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 122030/2022  
FOR impleading party ON IA 122041/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 122041/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 122043/2022  
FOR impleading party ON IA 122068/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 122068/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 122069/2022  
FOR impleading party ON IA 124741/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 124741/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 124743/2022  
FOR impleading party ON IA 131307/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 131307/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 131309/2022  
FOR impleading party ON IA 133561/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 133561/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 133562/2022  
FOR impleading party ON IA 133571/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 133571/2022

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FOR EXEMPTION FROM FILING O.T. ON IA 133573/2022  
FOR impleading party ON IA 158759/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 158759/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 158761/2022  
FOR impleading party ON IA 158770/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 158770/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 158773/2022  
FOR impleading party ON IA 158778/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 158778/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 158780/2022  
FOR impleading party ON IA 160061/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 160061/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 160063/2022  
FOR impleading party ON IA 160071/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 160071/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 160073/2022  
FOR impleading party ON IA 174703/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 174703/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 174705/2022  
FOR impleading party ON IA 175086/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 175086/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 175087/2022  
FOR impleading party ON IA 175104/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 175104/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 175105/2022  
FOR impleading party ON IA 175110/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 175110/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 175111/2022  
FOR impleading party ON IA 175114/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 175114/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 175115/2022  
FOR impleading party ON IA 186958/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 186958/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 186959/2022  
FOR impleading party ON IA 186983/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 186983/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 186985/2022  
FOR impleading party ON IA 193967/2022  
FOR INTERVENTION/IMPLEADMENT ON IA 193967/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 193968/2022  
FOR impleading party ON IA 6580/2023  
FOR INTERVENTION/IMPLEADMENT ON IA 6580/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 6581/2023  
FOR impleading party ON IA 7434/2023  
FOR INTERVENTION/IMPLEADMENT ON IA 7434/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 7436/2023  
FOR impleading party ON IA 226540/2024  
FOR INTERVENTION/IMPLEADMENT ON IA 226540/2024  
FOR EXEMPTION FROM FILING O.T. ON IA 226542/2024  
IA No. 134408/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

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IA No. 122043/2022 - EXEMPTION FROM FILING O.T.  
IA No. 133562/2022 - EXEMPTION FROM FILING O.T.  
IA No. 158780/2022 - EXEMPTION FROM FILING O.T.  
IA No. 175087/2022 - EXEMPTION FROM FILING O.T.  
IA No. 186959/2022 - EXEMPTION FROM FILING O.T.  
IA No. 7436/2023 - EXEMPTION FROM FILING O.T.  
IA No. 122030/2022 - EXEMPTION FROM FILING O.T.  
IA No. 131309/2022 - EXEMPTION FROM FILING O.T.  
IA No. 158773/2022 - EXEMPTION FROM FILING O.T.  
IA No. 174705/2022 - EXEMPTION FROM FILING O.T.  
IA No. 175115/2022 - EXEMPTION FROM FILING O.T.  
IA No. 6581/2023 - EXEMPTION FROM FILING O.T.  
IA No. 124743/2022 - EXEMPTION FROM FILING O.T.  
IA No. 158761/2022 - EXEMPTION FROM FILING O.T.  
IA No. 160073/2022 - EXEMPTION FROM FILING O.T.  
IA No. 175111/2022 - EXEMPTION FROM FILING O.T.  
IA No. 193968/2022 - EXEMPTION FROM FILING O.T.  
IA No. 122069/2022 - EXEMPTION FROM FILING O.T.  
IA No. 133573/2022 - EXEMPTION FROM FILING O.T.  
IA No. 160063/2022 - EXEMPTION FROM FILING O.T.  
IA No. 175105/2022 - EXEMPTION FROM FILING O.T.  
IA No. 186985/2022 - EXEMPTION FROM FILING O.T.  
IA No. 226542/2024 - EXEMPTION FROM FILING O.T.  
IA No. 122041/2022 - INTERVENTION/IMPLEADMENT  
IA No. 133561/2022 - INTERVENTION/IMPLEADMENT  
IA No. 158778/2022 - INTERVENTION/IMPLEADMENT  
IA No. 175086/2022 - INTERVENTION/IMPLEADMENT  
IA No. 186958/2022 - INTERVENTION/IMPLEADMENT  
IA No. 7434/2023 - INTERVENTION/IMPLEADMENT  
IA No. 122028/2022 - INTERVENTION/IMPLEADMENT  
IA No. 131307/2022 - INTERVENTION/IMPLEADMENT  
IA No. 158770/2022 - INTERVENTION/IMPLEADMENT  
IA No. 174703/2022 - INTERVENTION/IMPLEADMENT  
IA No. 175114/2022 - INTERVENTION/IMPLEADMENT  
IA No. 6580/2023 - INTERVENTION/IMPLEADMENT  
IA No. 124741/2022 - INTERVENTION/IMPLEADMENT  
IA No. 158759/2022 - INTERVENTION/IMPLEADMENT  
IA No. 160071/2022 - INTERVENTION/IMPLEADMENT  
IA No. 175110/2022 - INTERVENTION/IMPLEADMENT  
IA No. 193967/2022 - INTERVENTION/IMPLEADMENT  
IA No. 122068/2022 - INTERVENTION/IMPLEADMENT  
IA No. 133571/2022 - INTERVENTION/IMPLEADMENT  
IA No. 160061/2022 - INTERVENTION/IMPLEADMENT  
IA No. 175104/2022 - INTERVENTION/IMPLEADMENT  
IA No. 186983/2022 - INTERVENTION/IMPLEADMENT  
IA No. 226540/2024 - INTERVENTION/IMPLEADMENT

SLP(C) No. 7997/2019 (IV-B)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
43076/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
43077/2019

contd..

IA No. 43076/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 43077/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 7999/2019 (IV-B)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 42236/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 42238/2019

IA No. 42236/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 42238/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 31944/2018 (IV-B)

SLP(C) No. 31946/2018 (IV-B)

SLP(C) No. 8003/2019 (IV-B)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 43280/2019

IA No. 43280/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 8880/2019 (IV-B)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 83670/2019

FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 83672/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 83673/2019

FOR EXEMPTION FROM FILING O.T. ON IA 16998/2024

IA No. 83670/2019 - CONDONATION OF DELAY IN FILING

IA No. 83672/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 83673/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 16998/2024 - EXEMPTION FROM FILING O.T.

SLP(C) No. 10236/2019 (IV-B)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 58839/2019

IA No. 58839/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9790/2019 (IV-B)

IA No. 54087/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9791/2019 (IV-B)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 55859/2019

IA No. 55859/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

contd..

SLP(C) No. 10228/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
56460/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 194051/2023  
IA No. 194051/2023 - APPLICATION FOR SUBSTITUTION  
IA No. 56460/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 14950/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
80799/2019

FOR EXEMPTION FROM FILING O.T. ON IA 259749/2023  
IA No. 80799/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 259749/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 10808/2019 (IV-B)  
SLP(C) No. 16733/2024 (IV-B)  
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 28997/2020  
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 67681/2020  
IA No. 67681/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON  
IA No. 28997/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Diary No(s). 18345/2019 (IV-B)  
Only FOR CONDONATION OF DELAY IN FILING ON IA 89648/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
89650/2019

IA No. 89648/2019 - CONDONATION OF DELAY IN FILING  
IA No. 89650/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 18349/2019 (IV-B)  
IA No. 83082/2019 - CONDONATION OF DELAY IN FILING  
IA No. 83084/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 18352/2019 (IV-B)  
IA No. 84561/2019 - CONDONATION OF DELAY IN FILING  
IA No. 84562/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 18354/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 84546/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
84547/2019

IA No. 84546/2019 - CONDONATION OF DELAY IN FILING  
IA No. 84547/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 18355/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 89457/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
89459/2019

IA No. 89457/2019 - CONDONATION OF DELAY IN FILING  
IA No. 89459/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 18357/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 84667/2019

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FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 84670/2019

IA No. 84667/2019 - CONDONATION OF DELAY IN FILING

IA No. 84670/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 18359/2019 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 89407/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 89408/2019

IA No. 89407/2019 - CONDONATION OF DELAY IN FILING

IA No. 89408/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 18367/2019 (IV-B)

I.A. FOR CONDONATION OF DELAY IN FILING ON IA 87698/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87699/2019

FOR impleading party ON IA 134542/2019

FOR INTERVENTION/IMPLEADMENT ON IA 134542/2019

FOR EXEMPTION FROM FILING O.T. ON IA 134543/2019

IA No. 87698/2019 - CONDONATION OF DELAY IN FILING

IA No. 87699/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 134543/2019 - EXEMPTION FROM FILING O.T.

IA No. 134542/2019 - INTERVENTION/IMPLEADMENT

Diary No(s). 18369/2019 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 87938/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87939/2019

IA No. 87938/2019 - CONDONATION OF DELAY IN FILING

IA No. 87939/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 18373/2019 (IV-B)

IA No. 85130/2019 - CONDONATION OF DELAY IN FILING

IA No. 85131/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 18908/2019 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 85939/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 85940/2019

IA No. 85939/2019 - CONDONATION OF DELAY IN FILING

IA No. 85940/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 18912/2019 (IV-B)

only

FOR CONDONATION OF DELAY IN FILING ON IA 85907/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 85908/2019

FOR DECLARING THE RESPONDENT AS MAJOR ON IA 45031/2020

IA No. 85907/2019 - CONDONATION OF DELAY IN FILING

IA No. 45031/2020 - DECLARING THE RESPONDENT AS MAJOR

contd..

IA No. 85908/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 18928/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 86331/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 86332/2019

FOR DELINKING THE PETITION ON IA 44579/2020  
IA No. 86331/2019 - CONDONATION OF DELAY IN FILING  
IA No. 44579/2020 - DELINKING THE PETITION  
IA No. 86332/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 18960/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 87575/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87576/2019

IA No. 87575/2019 - CONDONATION OF DELAY IN FILING  
IA No. 87576/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 19565/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 87941/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87942/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 139371/2022  
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 139373/2022

IA No. 139371/2022 - APPLICATION FOR SUBSTITUTION  
IA No. 87941/2019 - CONDONATION OF DELAY IN FILING  
IA No. 139373/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 87942/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 19598/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 87700/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87705/2019

IA No. 87700/2019 - CONDONATION OF DELAY IN FILING  
IA No. 87705/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 19751/2019 (IV-B)  
Ready for court(misc) vide order dated 09.02.2023(Reg.)  
IA No. 88174/2019 - CONDONATION OF DELAY IN FILING  
IA No. 88176/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 19829/2019 (IV-B)  
IA No. 89557/2019 - CONDONATION OF DELAY IN FILING  
IA No. 89558/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 20291/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 90957/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 90959/2019

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FOR APPLICATION FOR PERMISSION ON IA 188446/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 188447/2023  
IA No. 188446/2023 - APPLICATION FOR PERMISSION  
IA No. 90957/2019 - CONDONATION OF DELAY IN FILING  
IA No. 90959/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 188447/2023 - EXEMPTION FROM FILING O.T.  
Diary No(s). 20292/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 90793/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
90797/2019  
FOR APPLICATION FOR VACATION OF INTERIM ORDER ON IA 107699/2023  
FOR APPLICATION FOR TAGGING/DETAGGING ON IA 149896/2023  
FOR FORMAL DISPOSAL ON IA 178239/2023  
FOR impleading party ON IA 190379/2024  
FOR INTERVENTION/IMPLEADMENT ON IA 190379/2024  
IA No. 149896/2023 - APPLICATION FOR TAGGING/DETAGGING  
IA No. 107699/2023 - APPLICATION FOR VACATION OF INTERIM ORDER  
IA No. 90793/2019 - CONDONATION OF DELAY IN FILING  
IA No. 90797/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 178239/2023 - FORMAL DISPOSAL  
IA No. 190379/2024 - INTERVENTION/IMPLEADMENT  
Diary No(s). 20293/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 90825/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
90826/2019  
IA No. 90825/2019 - CONDONATION OF DELAY IN FILING  
IA No. 90826/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
Diary No(s). 20296/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 90887/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
90889/2019  
FOR APPLICATION FOR PERMISSION ON IA 188473/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 188474/2023  
IA No. 188473/2023 - APPLICATION FOR PERMISSION  
IA No. 90887/2019 - CONDONATION OF DELAY IN FILING  
IA No. 90889/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 188474/2023 - EXEMPTION FROM FILING O.T.  
Diary No(s). 20585/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 92258/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
92259/2019  
FOR APPLICATION FOR PERMISSION ON IA 188442/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 188443/2023  
IA No. 188442/2023 - APPLICATION FOR PERMISSION  
IA No. 92258/2019 - CONDONATION OF DELAY IN FILING  
IA No. 92259/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 188443/2023 - EXEMPTION FROM FILING O.T.

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SLP(C) No. 24835/2019 (IV-B)  
IA No. 102660/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 20755/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 92153/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
92154/2019  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
175898/2023

FOR EXEMPTION FROM FILING O.T. ON IA 175899/2023  
IA No. 92153/2019 - CONDONATION OF DELAY IN FILING  
IA No. 92154/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 175899/2023 - EXEMPTION FROM FILING O.T.  
IA No. 175898/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 24990/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 117991/2019  
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 117992/2019  
IA No. 117991/2019 - CONDONATION OF DELAY IN FILING  
IA No. 117992/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 2454/2020 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
123910/2019  
IA No. 123910/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 2554/2020 (IV-B)  
IA No. 165468/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 29104/2019 (IV-B)  
IA No. 162833/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 29107/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
162836/2019  
IA No. 162836/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

SLP(C) No. 29108/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
166676/2019  
IA No. 166676/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

Diary No(s). 36905/2019 (IV-B)  
IA No. 194338/2019 - CONDONATION OF DELAY IN FILING  
IA No. 194339/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS  
IA No. 194342/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

W.P. (C) No. 1295/2019 (X)  
FOR ADMISSION and IA No.162129/2019-EX-PARTE STAY  
IA No. 162129/2019 - EX-PARTE STAY

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W.P. (C) No. 1294/2019 (X)  
IA No. 161903/2019 - EX-PARTE STAY  
SLP(C) No. 30217/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
186322/2019  
FOR APPLICATION FOR SUBSTITUTION ON IA 75801/2024  
FOR SETTING ASIDE AN ABATEMENT ON IA 75805/2024  
FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION  
FOR SETTING ASIDE THE ABATEMENT ON IA 75807/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
203234/2024  
IA No. 75807/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT  
IA No. 75801/2024 - APPLICATION FOR SUBSTITUTION  
IA No. 186322/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 203234/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 75805/2024 - SETTING ASIDE AN ABATEMENT  
SLP(C) No. 30218/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
181480/2019  
FOR APPLICATION FOR SUBSTITUTION ON IA 145263/2021  
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA  
145265/2021  
IA No. 145263/2021 - APPLICATION FOR SUBSTITUTION  
IA No. 145265/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION  
APPLN.  
IA No. 181480/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
Diary No(s). 151/2020 (IV-B)  
IA No. 11999/2020 - CONDONATION OF DELAY IN FILING  
SLP(C) No. 6582/2020 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
26383/2020  
IA No. 26383/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
Diary No(s). 12898/2020 (IV-B)  
IA No. 97697/2020 - CONDONATION OF DELAY IN FILING  
Diary No(s). 25051/2020 (IV-B)  
IA No. 128416/2020 - CONDONATION OF DELAY IN FILING  
IA No. 128418/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 128419/2020 - EXEMPTION FROM FILING O.T.  
Diary No(s). 1099/2021 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 14618/2021  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
14620/2021  
FOR EXEMPTION FROM FILING O.T. ON IA 97508/2023  
IA No. 14618/2021 - CONDONATION OF DELAY IN FILING

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IA No. 14620/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 97508/2023 - EXEMPTION FROM FILING O.T.

Diary No(s). 27679/2021 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 68214/2022

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 68215/2022

FOR EXEMPTION FROM FILING O.T. ON IA 68216/2022

IA No. 68214/2022 - CONDONATION OF DELAY IN FILING

IA No. 68215/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 68216/2022 - EXEMPTION FROM FILING O.T.

Diary No(s). 28403/2021 (IV-B)

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 111842/2022

FOR CONDONATION OF DELAY IN FILING ON IA 111843/2022

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 111845/2022

FOR EXEMPTION FROM FILING O.T. ON IA 111848/2022

IA No. 111843/2022 - CONDONATION OF DELAY IN FILING

IA No. 111842/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 111845/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 111848/2022 - EXEMPTION FROM FILING O.T.

Diary No(s). 28405/2021 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 66643/2022

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 66644/2022

FOR EXEMPTION FROM FILING O.T. ON IA 66645/2022

IA No. 66643/2022 - CONDONATION OF DELAY IN FILING

IA No. 66644/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 66645/2022 - EXEMPTION FROM FILING O.T.

Diary No(s). 29160/2021 (IV-B)

IA No. 17276/2022 - CONDONATION OF DELAY IN FILING

IA No. 17277/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 17278/2022 - EXEMPTION FROM FILING O.T.

IA No. 172234/2022 - INTERVENTION/IMPLEADMENT

Diary No(s). 29162/2021 (IV-B)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 65621/2022

FOR CONDONATION OF DELAY IN FILING ON IA 65625/2022

IA No. 65625/2022 - CONDONATION OF DELAY IN FILING

IA No. 65621/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 29614/2021 (IV-B)

IA No. 21494/2022 - CONDONATION OF DELAY IN FILING

IA No. 21496/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

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IA No. 21503/2022 - EXEMPTION FROM FILING O.T.  
IA No. 96762/2022 - INTERVENTION/IMPLEADMENT  
Diary No(s). 31454/2021 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 1876/2022  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
1877/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 1878/2022  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
1880/2022  
IA No. 1876/2022 - CONDONATION OF DELAY IN FILING  
IA No. 1880/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 1878/2022 - EXEMPTION FROM FILING O.T.  
IA No. 1877/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
Diary No(s). 31463/2021 (IV-B)  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
1054/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 1055/2022  
FOR CONDONATION OF DELAY IN FILING ON IA 1056/2022  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
1057/2022  
IA No. 1056/2022 - CONDONATION OF DELAY IN FILING  
IA No. 1057/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 1055/2022 - EXEMPTION FROM FILING O.T.  
IA No. 1054/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
Diary No(s). 31552/2021 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 1846/2022  
FOR EXEMPTION FROM FILING O.T. ON IA 1848/2022  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
1851/2022  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
1852/2022  
IA No. 1846/2022 - CONDONATION OF DELAY IN FILING  
IA No. 1851/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 1848/2022 - EXEMPTION FROM FILING O.T.  
IA No. 1852/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
Diary No(s). 149/2022 (IV-B)  
FOR ADMISSION and I.R. and IA No.8797/2024-CONDONATION OF DELAY IN  
FILING and IA No.8801/2024-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT and IA No.8803/2024-EXEMPTION FROM FILING O.T.  
and IA No.8800/2024-CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS  
To be listed before Id. Registrar Court. for service compliance.  
IA No. 8797/2024 - CONDONATION OF DELAY IN FILING  
IA No. 8800/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS

contd..

IA No. 8801/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 8803/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 939/2022 (IV-B)

Only

FOR CONDONATION OF DELAY IN FILING ON IA 54955/2022

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 54956/2022

FOR EXEMPTION FROM FILING O.T. ON IA 54957/2022

IA No. 54955/2022 - CONDONATION OF DELAY IN FILING

IA No. 54956/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 54957/2022 - EXEMPTION FROM FILING O.T.

Diary No(s). 944/2022 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 81783/2022

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 81786/2022

FOR APPLICATION FOR PERMISSION ON IA 146631/2022

IA No. 146631/2022 - APPLICATION FOR PERMISSION

IA No. 81783/2022 - CONDONATION OF DELAY IN FILING

IA No. 81786/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 22628/2022 (IV-B)

FOR ADMISSION and I.R.

IA No. 171060/2023 - CONDONATION OF DELAY IN FILING

IA No. 171061/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 89056/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 22632/2022 (IV-B)

IA No. 174791/2023 - CONDONATION OF DELAY IN FILING

IA No. 174808/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 174790/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 174792/2023 - EXEMPTION FROM FILING O.T.

Diary No(s). 22636/2022 (IV-B)

FOR CONDONATION OF DELAY IN FILING ON IA 173364/2023

FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 173366/2023

FOR EXEMPTION FROM FILING O.T. ON IA 89641/2024

IA No. 173364/2023 - CONDONATION OF DELAY IN FILING

IA No. 173366/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 89641/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 18908/2023 (IV-B)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 166134/2023

FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 166135/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 166136/2023

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FOR EXEMPTION FROM FILING O.T. ON IA 166137/2023  
IA No. 166134/2023 - CONDONATION OF DELAY IN FILING  
IA No. 166135/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS  
IA No. 166136/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 166137/2023 - EXEMPTION FROM FILING O.T.  
Diary No(s). 19265/2023 (IV-B)  
IA No. 185164/2023 - CONDONATION OF DELAY IN FILING  
IA No. 185165/2023 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS  
IA No. 185166/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 185167/2023 - EXEMPTION FROM FILING O.T.  
C.A. No. 401-403/2024 (IV)  
SLP(C) No. 19325-19328/2019 (IV-B)  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94548/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 94551/2023  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94564/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 94566/2023  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 266416/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 283334/2024  
IA No. 94566/2023 - EXEMPTION FROM FILING O.T.  
IA No. 94551/2023 - EXEMPTION FROM FILING O.T.  
IA No. 266416/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 94564/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 94548/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 283334/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 21895/2018 (IV-B)  
C.A. No. 3912/2022 (IV)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 88225/2018  
IA No. 88225/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 10198/2019 (IV-B)  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 57270/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 57272/2019  
FOR CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT ON IA 90837/2022  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 90838/2022

contd..

FOR EXEMPTION FROM FILING O.T. ON IA 90839/2022  
FOR EARLY HEARING APPLICATION ON IA 105142/2022  
IA No. 90837/2022 - CONDONATION OF DELAY IN FILING COUNTER  
AFFIDAVIT  
IA No. 105142/2022 - EARLY HEARING APPLICATION  
IA No. 57272/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 90839/2022 - EXEMPTION FROM FILING O.T.  
IA No. 90838/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 57270/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 7993/2019 (IV-B)  
C.A. No. 2220/2024 (IV)  
IA No. 24995/2024 - EXEMPTION FROM FILING O.T.  
IA No. 24994/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 32691/2018 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
170842/2018  
IA No. 170842/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 1541/2019 (IV-B)  
IA No. 185608/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 4232/2019 (IV-B)  
IA No. 75082/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 2991/2019 (IV-B)  
IA No. 60144/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 9521/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 81374/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 4228/2019 (IV-B)  
IA No. 17720/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 160087/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
SLP(C) No. 5257/2019 (IV-B)  
IA No. 24897/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 6043/2019 (IV-B)  
IA No. 72675/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT  
IA No. 55067/2022 - APPLICATION FOR PERMISSION  
IA No. 72670/2024 - APPLICATION FOR SUBSTITUTION  
IA No. 61630/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 61627/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

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IA No. 30881/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 109006/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 61527/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 61618/2020 - RECALLING THE COURTS ORDER  
IA No. 61530/2022 - RECALLING THE COURTS ORDER  
IA No. 72673/2024 - SETTING ASIDE AN ABATEMENT  
SLP(C) No. 8002/2019 (IV-B)  
Diary No(s). 8670/2019 (IV-B)  
IA No. 81707/2019 - CONDONATION OF DELAY IN FILING  
IA No. 81709/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS  
IA No. 81711/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 9556/2019 (IV-B)  
IA No. 51409/2023 - APPLICATION FOR SUBSTITUTION  
IA No. 51413/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.  
IA No. 53829/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 10227/2019 (IV-B)  
SLP(C) No. 9786/2019 (IV-B)  
SLP(C) No. 10231/2019 (IV-B)  
IA No. 222552/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT  
IA No. 51435/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.  
IA No. 51438/2023 - EXEMPTION FROM FILING DEATH CERTIFICATE / CERTIFIED COPY OF DEATH CERTIFICATE  
IA No. 51441/2023 - EXEMPTION FROM FILING O.T.  
IA No. 222551/2023 - SETTING ASIDE AN ABATEMENT  
SLP(C) No. 10807/2019 (IV-B)  
IA No. 61031/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 10993/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 62846/2019  
IA No. 62846/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
SLP(C) No. 11859/2019 (IV-B)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 70794/2019  
FOR APPLICATION FOR SUBSTITUTION ON IA 66349/2024  
FOR SETTING ASIDE AN ABATEMENT ON IA 66359/2024  
FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT ON IA 66362/2024  
FOR APPLICATION FOR SUBSTITUTION ON IA 77924/2024  
FOR SETTING ASIDE AN ABATEMENT ON IA 77926/2024  
FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION

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FOR SETTING ASIDE THE ABATEMENT ON IA 77927/2024  
FOR RESTORATION ON IA 124033/2024  
FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON  
IA 135718/2024  
IA No. 66362/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT  
IA No. 77927/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
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IA No. 77924/2024 - APPLICATION FOR SUBSTITUTION  
IA No. 66349/2024 - APPLICATION FOR SUBSTITUTION  
IA No. 135718/2024 - CONDONATION OF DELAY IN FILING APPLICATION FOR  
RESTORATION  
IA No. 70794/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 124033/2024 - RESTORATION  
IA No. 66359/2024 - SETTING ASIDE AN ABATEMENT  
IA No. 77926/2024 - SETTING ASIDE AN ABATEMENT  
Diary No(s). 18364/2019 (IV-B)  
Office  
FOR CONDONATION OF DELAY IN FILING ON IA 88080/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
88081/2019  
IA No. 88080/2019 - CONDONATION OF DELAY IN FILING  
IA No. 88081/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
Diary No(s). 18371/2019 (IV-B)  
IA No. 82887/2019 - CONDONATION OF DELAY IN FILING  
IA No. 82889/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 14271/2020 (IV-B)  
IA No. 121323/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 149300/2024 - EXEMPTION FROM FILING O.T.  
IA No. 149021/2024 - REVOCATION OF COURT ORDER  
Diary No(s). 28351/2019 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 125652/2019  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
125657/2019  
IA No. 125652/2019 - CONDONATION OF DELAY IN FILING  
IA No. 125657/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 28204/2019 (IV-B)  
ONLY FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
124077/2019  
IA No. 124077/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
SLP(C) No. 6563/2020 (IV-B)  
Only  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
26171/2020  
FOR MODIFICATION ON IA 48655/2020

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FOR EXEMPTION FROM PAYING COURT FEE ON IA 48656/2020  
FOR EARLY HEARING APPLICATION ON IA 89042/2021  
IA No. 89042/2021 - EARLY HEARING APPLICATION  
IA No. 26171/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 48656/2020 - EXEMPTION FROM PAYING COURT FEE  
IA No. 48655/2020 - MODIFICATION  
Diary No(s). 24255/2020 (IV-B)  
IA No. 133150/2020 - CONDONATION OF DELAY IN FILING  
IA No. 133152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 79538/2022 - EXEMPTION FROM FILING O.T.  
IA No. 124804/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
Diary No(s). 28725/2020 (IV-B)  
IA No. 3903/2021 - CONDONATION OF DELAY IN FILING  
IA No. 3904/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
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Diary No(s). 2172/2021 (IV-B)  
IA No. 34566/2021 - CONDONATION OF DELAY IN FILING  
IA No. 34567/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 24263/2023 - EXEMPTION FROM FILING O.T.  
Diary No(s). 27681/2021 (IV-B)  
IA No. 55763/2022 - CONDONATION OF DELAY IN FILING  
Diary No(s). 18989/2023 (IV-B)  
IA No. 162309/2023 - CONDONATION OF DELAY IN FILING  
IA No. 162310/2023 - CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS  
IA No. 162311/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
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IA No. 162312/2023 - EXEMPTION FROM FILING O.T.  
Diary No(s). 20110/2023 (IV-B)  
FOR CONDONATION OF DELAY IN FILING ON IA 188907/2023  
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA  
188908/2023  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
188911/2023  
FOR EXEMPTION FROM FILING O.T. ON IA 188912/2023  
IA No. 188907/2023 - CONDONATION OF DELAY IN FILING  
IA No. 188908/2023 - CONDONATION OF DELAY IN REFILING / CURING THE  
DEFECTS  
IA No. 188911/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 188912/2023 - EXEMPTION FROM FILING O.T.

Date : 28-01-2025 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

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Mr. Ran Singh, Adv..  
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Mr. Jappanpreet Hora, Adv.  
Ms. Uzma Sheikh, Adv.

Ms. Kanika Gomber, Adv.  
Mr. Amit, Adv.  
Mr. Sourabh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

We have heard learned Solicitor General, learned senior counsel and learned counsel appearing for the petitioner(s)/State of Haryana and learned senior counsel and learned counsel for the respondents/landowners/landlosers.

In order to have a comprehensive picture of the entire gamut of cases listed before us, we have requested learned Solicitor General and his instructing counsel to submit a Chart giving the requisite details with regard to each of these cases which would enable us to consider the matter in terms of their classification and other details.

Mr. Samar Vijay Singh and Mr. Akshay Amritanshu, learned AOR appearing for the petitioner(s) and Ms. Vanshaja Shukla and Ms. Diksha Rai, learned AOR representing the respondents/landowners/landlosers are appointed as Nodal counsel. They are requested to exchange the details of the cases *inter se* between all the learned AORs in these cases.

The said Chart shall be e-mailed to learned AORs appearing in all these cases within a period of four weeks from today and necessary clarifications or details may be in turn e-mailed to the learned AOR for the petitioners(s)/State within a period of one week thereafter.

The same shall also be emailed to the Court Master.

List on 18.03.2025

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)  
COURT MASTER (NSH)